

1	2	2	4	5
8.	Daman and Diu	10	33	39
9.	Delhi	2419	1909	2861
10.	Goa	74	113	175
11.	Gujarat	4760	4565	6374
12.	Himachal Pradesh	110	108	190
13.	Haryana	1489	1303	1351
14.	Jammu and Kashmir	10616	8102	7930
15.	Jharkhand	1310	1631	2339
16.	Karnataka	6735	6576	6969
17.	Kerala	7870	7811	9587
18.	Lakshadweep	247	292	294
19.	Madhya Pradesh	3775	3789	4344
20.	Maharashtra	11639	10467	12704
21.	Manipur	195	249	359
22.	Orissa	525	573	803
23.	Pondicherry	145	205	294
24.	Punjab	351	580	399
25.	Rajasthan	4923	4783	5132
26.	Tamil Nadu	3608	3447	3940
27.	Tripura	39	54	111
28.	Uttar Pradesh	27025	29639	30350
29.	Uttaranchal	1966	1081	1251
30.	West Bengal	4561	5634	7764
31.	Government Quota	2240	3797	5761
TOTAL:		108816	110415	121787

G-8 outreach meeting in Italy

1373. SHRIMATI SHOBHANA BHARTIA:
SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Foreign Minister of India and Pakistan met on the sidelines of a G-8 outreach meeting in Trieste, Italy, recently;

(b) if so, the details of discussion held with his Pakistani counterpart and outcome thereof;

(c) whether the current status of Indo-Pak relations have been reviewed; and

(d) if so, to what extent Indo-Pak relations have been strengthened?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes.

(b) to (d) During the meeting the leaders reviewed the current status of India-Pakistan relations. The External Affairs Minister conveyed the sentiments of our Prime Minister that we stand ready to meet Pakistan more than half way to utilise and harness the potential that exists in India-Pakistan relation for mutual benefit while stressing on the need to address centrally the reasons for the stress in the relationship. The primary cause of this is the terrorist attacks on India, by elements based in Pakistan.

Military infrastructure along LAC by China

1374. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of massive buildup of military infrastructure all along the Line of Actual Control (LAC) by China:

(b) if so, the facts and details thereof;

(c) whether Government has since taken any steps to counter the attempts of the Chinese Government on LAC; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) Government is aware that China is developing infrastructure in border regions opposite India in the Tibet and Xinjiang Autonomous Regions. This includes the Qinghai-Tibet Railway line, with a proposed extension upto Xigaze and Nyingchi, and development of road and airport facilities.

(c) and (d) Government continues to develop infrastructure in India's border area in order to meet our strategic and security requirements and to facilitate the economic development of these areas.

Fishing rights in Katchatheevu Island

1375. SHRI T.K. RANGARAJAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the correct position *vis-a-vis* the fishing rights of the Indian fishermen, around the Katchatheevu Island; and

(b) whether Government can review and renegotiate the earlier agreements in order to protect the interests of the people and the rights of the fishermen in a changed context and time?